

CP 76/03
For order
on 14/7/03

Qm

14/7/2003 - 21

Smt. Sujatha, Applicant's counsel
Submits that Applicant is no
more interested in pressing
CP-76/2003 and states the
relief has already been granted
by the department.
CP-76/2003 is dismissed as
not pressed.

for
(Shankar Prasad)
M(A)

(R.R.K. Trivedi)
V.C.

alyp.

15/7/03

order/Judgment despatched
to Applicant/Respondent (s)
on 4/8/03

1 < San